

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14679/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 146458/2024
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 146460/2024
IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 14677-14678/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 146414/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
146417/2024
IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15166-15167/2024 (XI)

(
FOR EXEMPTION FROM FILING O.T. ON IA 149656/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
149657/2024
IA No. 149656/2024 - EXEMPTION FROM FILING O.T.
IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15647/2024 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 154327/2024
FOR EXEMPTION FROM FILING O.T. ON IA 154329/2024
IA No. 154329/2024 - EXEMPTION FROM FILING O.T.

IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 17592/2024 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158668/2024

FOR EXEMPTION FROM FILING O.T. ON IA 158669/2024

IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158669/2024 - EXEMPTION FROM FILING O.T.)

Diary No(s). 26132/2024 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 180594/2024

FOR EXEMPTION FROM FILING O.T. ON IA 180596/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 180599/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 180602/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 180605/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 180606/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 180608/2024

IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION

IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 180596/2024 - EXEMPTION FROM FILING O.T.

IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 26223/2024 (XI)

IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION

IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 171424/2024 - EXEMPTION FROM FILING O.T.

IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 17591/2024 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 164374/2024

FOR EXEMPTION FROM FILING O.T. ON IA 164376/2024

IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 164376/2024 - EXEMPTION FROM FILING O.T.)

Diary No(s). 26560/2024 (XI)

IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION
IA No. 172924/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 172905/2024 - EXEMPTION FROM FILING O.T.
IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 26561/2024 (XI)

IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION
IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 183674/2024 - EXEMPTION FROM FILING O.T.
IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 17593/2024 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168154/2024
FOR EXEMPTION FROM FILING O.T. ON IA 168156/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 168157/2024
IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 168156/2024 - EXEMPTION FROM FILING O.T.
IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20044/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 178933/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 178938/2024
IA No. 178933/2024 - EXEMPTION FROM FILING O.T.
IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mrs. Mona K. Rajvanshi, AOR

Mr. Anurag Kashyap, Adv.

Ms. Jyoti Dastidar, AOR
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Mr. Pulkit Khanduja, Adv.

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Mr. Omkar Shrivastava, Adv.

For Respondent(s) Mr. Punit Vinay, AOR
Mr. Prabodh Shukla, Adv.
Mr. Zaffar Ahmad, Adv.
Mr. Krishnam Swami, Adv.

Mr. Prasanna S., AOR

Ms. Pooja Dhar, AOR
Ms. S. Ambica, Adv.

Mr. Talha A. Rahman, AOR
Mr. Siddharth Gupta, Adv.
Mr. R. Akhtar, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. IA Nos. 206266 and 206014 of 2024 for correction/amendment in cause title are allowed.
2. Delay condoned in applications for setting aside abatement.
3. Abatement is set aside and applications for substitution are allowed.
4. Counter affidavit be filed within four weeks.
5. Rejoinder affidavit, if any, be filed within four weeks thereafter.
6. Post the matters for hearing in the month of February, 2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)